

**Central Administrative Tribunal
Ernakulam Bench**

OA No.180/00739/2019

Tuesday, this the 15th day of October, 2019.

CORAM

Hon'ble Mr.E.K.Bharat Bhushan, Administrative Member

K.Sekharan
Retired Postmaster,
Sasthamangalam Post Office,
Thiruvananthapuram-695 010.
Residing at Vasanth Vihar, Tharatha Road,
Karakulam P.O., Thiruvananthapuram-695 564. Applicant

(Advocate: Mr. Vishnu S.Chempazhanthiyil)

versus

1. Union of India represented by
The Secretary & Director General,
Department of Posts,
Dak Bhavan, New Delhi-110 001.
2. The Chief Postmaster General,
Kerala Postal Circle,
Thiruvananthapuram-695 033.
3. The Assistant Postmaster General,
Kerala Postal Circle,
Thiruvananthapuram-695 033.
4. The Superintendent of Post Offices,
South Postal Division,
Thiruvananthapuram-695 036. Respondents

(Advocate: Mr.N.Anilkumar, SCGSC)

The OA having been taken up on 15th October, 2019, this Tribunal delivered the following order on the same day:

OR DER (oral)

Learned counsel for the applicant seeks permission to withdraw the OA. Permission is granted with liberty to file a fresh OA with necessary documents. OA is closed as withdrawn.

**(E.K.Bharat Bhushan)
Administrative Member**

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Annexures filed by the applicant:

Annexure A1: Copy of the memorandum dated 20.5.2019 submitted by the applicant to the 1st respondent.

Annexure A2: Copy of memorandum dated 17.6.2019 to the Office of Prime Minister.

Annexure A3: Copy of the communication No.VIG/6-32/SR/2018 dated 2.8.2019 issued by the Office of Prime Minister.